

Through FAX

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No.XXII (5)/2/2017/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

Sri Anil Kumar Sharma,
D.R.-cum-PS
to Hon'ble Mr. Justice Madan B. Lokur,
Supreme Court of India,4, Akbar Road,
New Delhi- 110011.
e-mail Add.- akspsc26@gmail.com

Sub.- Nomination for attending the **training programme on use of Video Conferencing facilities, which will be held at Central Detective Training School in Ghaziabad on 7th and 8th September, 2017.**

Sir,

With reference to your E-mail dated 17.08.2017, the Court has been pleased to nominate (i) Sri Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad and (ii) Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Jamshedpur for attending the **training programme on use of Video Conferencing facilities, which will be held at Central Detective Training School in Ghaziabad on 7th and 8th September, 2017.**

This is for your information and needful.

Yours faithfully,
Sd/- R.K.Vaish
Registrar (Administration)

Memo No. 3834 /Apptt.

Dated Ranchi the 24/08/17

Copy forwarded to Sri Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad & Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Jamshedpur for information with permission to leave the Headquarters for attending the aforesaid training programme alongwith a copy of letter dated 17.08.2017 and joining instruction / the Director (Training) BPR&D, at dirtrg@bprd.nic.in / Dr. P. Vijay Kumar, SP (Correctional Administration) PPR&D, at adrc@bprd.nic.in / Sri Yashwant Goswami, member of the e-Committee / the Director, Judicial Academy Jharkhand / Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Court's Project for getting uploaded the letter on this Court's website / Principal District & Sessions Judge, Dhanbad / Principal District & Sessions Judge, Jamshedpur for information and needful.


24.08.17
Registrar (Administration)